

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION No. 3151
TO BE ANSWERED ON THE 13th DECEMBER, 2024

Spurious Drugs

†3151. **Shri Dinesh Chandra Yadav:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the spurious drugs are openly available in the market across the country;
- (b) whether CDSCO recently found about 53 drugs to be of substandard quality as they all failed in quality test;
- (c) whether any action is being taken against all the said drug manufacturers;
- (d) if not, whether laxity in taking strict action against the drug manufacturers encourages the other manufacturers for such activities also; and
- (e) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SMT. ANUPRIYA PATEL)**

(a) to (e): List of drugs of various companies, which are declared Not of Standard Quality/ Spurious/ Misbranded/ Adulterated by the Central Drugs Testing Laboratories is regularly uploaded and available on the website of Central Drugs Standard Control Organization (CDSCO) under the heading of Drug Alert (www.cdsc.gov.in). In cases concerning quality or safety of drugs as and when reported, action is taken by the licensing authorities concerned under the provisions of Drugs and Cosmetics Act 1940 and its Rules including prosecution in appropriate Court of law.
